COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 209 OF 2015 & IA NO. 346 OF 2015 & IA NO. 1227 OF 2018

Dated: 10th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors.

.... Appellant(s)

Vs.

Renew Wind Energy (Rajkot) Pvt. Ltd. & Ors.

Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Shri Venkatesh

Mr. Sandeep Rajpurohit

Ms. Nistha Samarthe Kashyap for R-1

Ms. Suparna Srivastava Ms. Nehul Sharma for R-3

Mr. Raunak Jain

Mr. Vishvendra Tomar

Mr. Vishal Gupta

(in IA No. 1227 of 2018)

<u>ORDER</u>

We have heard learned counsel for respondent No.1.

List the matter for further hearing on 11.09.2018.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

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